GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1449
ANSWERED ON:02.12.2014
FDI IN RETAIL
Dhurve Smt. Jyoti;Kachhadia Shri Naranbhai;Mahato Shri Bidyut Baran

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to allow the State Governments to take the final decision regarding permitting Foreign Direct Investment (FDI) in retail in their respective States and if so, the details thereof; and
- (b) the steps/decision taken to protect the interest of the investors in case of any subsequent change in policy regarding FDI in retail?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a): Yes, Madam. For FDI in Multi-Brand Retail, as per the existing FDI policy, the States Governments / Union Territories are free to take their own decisions regarding its implementation.
- (b): Does not arise as presently there is no such proposal under consideration for changing the policy for FDI in retail.